

**Declaration of Assets in the form of real estate or investments as per the Full Court (of the Supreme Court) resolution dated 7<sup>th</sup> May, 1997, adopted by the Full Court of the High Court of Delhi on 26<sup>th</sup> July, 1997 and re-iterated on 8th July, 2008.**

- A. Name of Judge: V. KAMESWAR RAO
- B. Name of Spouse: MRS. GAYATHRI RAO
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No.1: JAYANT RAO VALLURI (SON)
- C.2 Dependant No.2:

**1. Real Estate (immoveable property)**

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1	Half share in 153 Square Meter Flat in Noida, U.P., being in the joint name with wife	Purchased in the year 2001. On rent.
2	224 Square Yards Plot in Andhra Pradesh	Purchased in the year 2007
3	Studio Apartment, measuring 672 Square Feet in Noida, U.P. (under construction)	Purchased in the year 2012. Payment plan is construction linked in 17 instalments. 5 instalments paid.
4	Flat measuring 83.38 Square Meter in Greater Noida, U.P.	Allotted/Purchased by/from Greater Noida Industrial Development Authority in the year 2014. Possession likely to be offered within 3 years.

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
1	Half share in 153 Square Meter Flat in Noida, U.P., being in the joint name with husband	Purchased in the year 2001. On rent.
2	333.33 Square Yards Plot at B.B. Nagar (Near Hyderabad)	Purchased in the year 1999

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks
	-NIL-	

1.4 Real Estate (immoveable property) of the Judge's dependant No.2

S.No.	Description	Remarks
	-NOT APPLICABLE-	

**2. Investments**

**2.1 Investments of the Judge**

2.1.1 Shares

S.No.	Description	Number	Remarks
1	M/s. Real Value Appliances Limited	100 Nos.	

2.1.2 Mutual Funds

S.No.	Description	Number/Value	Remarks
1	Reliance Growth Fund	Rs.45233.27	*
2	HDFC Mutual Fund	50,000 Units	*
3	SBI Mutual Fund	50,000 Units	*

\*As on 7.11.2014

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	Deposits (FDRs/Savings)	Rs. 66,77,464.85/-	As on 30.09.2014
2	Deposits in Joint Account with wife (FDRs/Savings)	Rs. 11,83,665.95/- (approx.)	As on 30.09.2014
3	PPF	Rs. 10,14,944/-	As on 4.7.2014
4	GPF	Rs.4,59,969/-	As of October, 2014
5	2-LIC Policies	Sum Assured Rs. 6,00,000/-	Yearly Premium Rs. 38,617/-
6	ICICI Prudential Life Link Wealth SP	28,239.924 Units	As on 18.10.2014
7	ICICI SmartKid-Flexi Balanced Fund -Balancer Fund	3836.102 Units 2421.571 Units	As on 18.10.2014
8	One policy for sum assured-Rs.2000/- (Not being operated)		

**2.2 Investments of the Judge's Spouse**

2.2.1 Shares

S.No.	Description	Number	Remarks
1	Tech Mahindra	11	
2	Reliance Power	27	

## 2.2.2 Mutual Funds

S.No.	Description	Number/Value	Remarks
1	Taurus Share Fund	561.629 Units	*
2	ICICI Multiple Yield Fund	4519 Units	*
3	Sundaram Thematic Fund	4000 Units	*
4	Tata Indo Global Fund	2500 Units	*
5	Reliance Equity Opp Fund	1484.78 Units	As on 7.11.2014
6	Reliance Highest NAV Guarantee Plan	15559.338 Units	As on 29.9.2014
7	ICICI Prudential Wealth Builder	6731.398 Units	As on 22.9.2014
8	ICICI Prudential Wealth Builder II	6766.963 Units	As on 10.2.2014
9	HDFC Equity Fund-Dividend	1049.565 Units	*

\* As on 3.11.2014

## 2.2.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1	IRFC Bonds	Rs. 2,00,000/-	
2	REC Bonds	Rs. 2,00,000/-	
3	PPF	Rs.15,30,987/-	As on 31.7.2014
4	Fixed Deposits (Network 18)	Rs.2,00,000/-	As on 13.2.2014
5	Deposits in ICICI Bank (FDRs/Savings) *	Rs. 11,77,239.48	As on 12.11.2014
6	LIC Pension Plan	Rs. 10,214/- Premium	
7	LIC Wealth Plus	Rs. 40,000/-	Single Premium
8	LIC New Jeevan Shree	Sum Assured Rs. 5,00,000/-	
9	ICICI Pru. Guarantee Saving Insurance Plan	Rs. 48,500/- (Premium)	
10	HDFC Life Classic Assure Plus	Rs.1,00,000/- (Premium)	
11	HDFC Life Insurance	Rs.1,50,000/- (Premium)	
12	Deposits in Joint Account with husband (FDR/Savings)	See 2 of 2.1.3	

## 2.3 Investments of the Judge's Dependant No.1

### 2.3.1 Shares

S.No.	Description	Number	Remarks
	-NIL-		

### 2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	-NIL-		

### 2.3.3 Deposits and other Financial Investments

S.No.	Description	Number/ Weight/ Amount	Remarks
1	PPF	Rs.5,000/-	Original amount deposited

**2.4 Investments of the Judge's Dependant No.2 Not Applicable**

Signature of the Judge: \_\_

Date: November 13, 2014